

Sixteenth Lok Sabha

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Title: Need to amend DANICS rules to facilitate representation of people of Lakshadweep in DANICS -laid.

MOHAMMED FAIZAL (LAKSHADWEEP): I would like to bring to the notice of the Central Government about the plight of the local officers/employees of the UT of Lakshadweep. Despite working in tough island conditions and performing multifarious duties they have been placed at lower pay scales just for the reason that they belong to Scheduled Tribe. Even the present staff strength is not sufficient. Hence, there is an urgent requirement for higher pay scales at par with their Delhi counterparts and for improving efficiency of administration.

It is also pertinent to mention that since Lakshadweep is a Union Territory and hence there are no locally recruited State Civil Service officer, the role of the State Civil Service is being performed by DANICS officers. Local officers of Lakshadweep are also eligible for promotion into DANICS but the irony is that till date no local officer has been promoted. Therefore, there is an urgent requirement for amendment of DANICS rules in such a way so that local officers of Lakshadweep can also be given proportional representation in DANICS.

Further, it is to bring to your kind notice that entry grade of DANICS has been given the status of Group B with low pay scale (L-8) which is very detrimental for the local officers promoted into DANICS & hence requires immediate rectification. Local officers of Lakshadweep shall also get the status and pay scales which their counterparts in Goa, Mizoram and Arunachal Pradesh are getting after promotion into State Civil Service. Therefore, entry grade officers of DANICS shall be designated as Group A officers with pay stale in Level 10 as per 7th CPC.

Therefore, I request the Government to consider this matter for amendment in DANICS rules, so as to provide equality, justice & dignity to poor minority ST employees of UT of Lakshadweep.